

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-511
IB-735/ND/2022

IN THE MATTER OF:

Samrat Video Vision Pvt. Ltd.

....Applicant

SECTION

U/s 59 IBC

Order delivered on 18.11.2022

CORAM:

JUSTICE TELAPROLU RAJANI,
HON'BLE MEMBER (JUDICIAL)

SHRI RAHUL BHATNAGAR,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

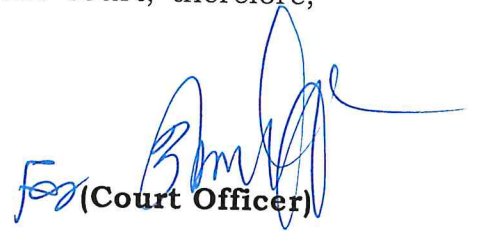
For the Applicant :

For the Respondent :

ORDER

Hon'ble Member (Judicial) is not available to hold the court, therefore,
Re-notified to **06.12.2022**.

Amit Tiwari


(Court Officer)